

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 06 of 2021 (SZ)

IN THE MATTER OF:

Tribunal on its own motion – Suo Motu

Based on The News item in the Hindu Newspaper Edition Dated: 21.02.2020,

“Vilinjambakkam Lake Shrunk due to Encroachment” ...Applicant(s)

Versus

The Principal Secretary,

Govt. of Tamil Nadu and Others

...Respondent(s)

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Through
Dr. D. Shanmuganathan
Standing Counsel
National Green Tribunal,
Southern Zone

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 06 of 2021 (SZ)

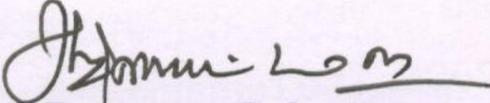
IN THE MATTER OF

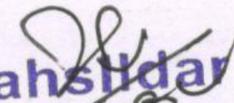
Tribunal on its own motion-SUO MOTU
Based on The News item in the Hindu
Newspaper Edition Dated:21.12.2020,
"Vilinjambakkam Lake shrunk due to
Encroachment

.... Applicant(s)

Versus

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George.
Chennai, Tamil Nadu - 600009.
2. The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat, Fort St. George.
Chennai, Tamil Nadu - 600009.
3. The Additional Chief Secretary to Govt. of Tamil Nadu,
Revenue and Disaster Management Department,
Govt. Secretariat, Fort St. George.
Chennai, Tamil Nadu - 600009.
4. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu - 600032.
5. The District Collector,
Thiruvallur District,
First Floor, Collectorate,
Thiruvallur - 602001.
6. The Corporation Commissioner,
Avadi Municipal Corporation Office,
391, New Military Rd. ThirumalaiRajapuram,
NHB Mig V Block, Avadi, Tamil Nadu - 600071. ...Respondents.


**Zonal Deputy Tahsildar
Avadi**

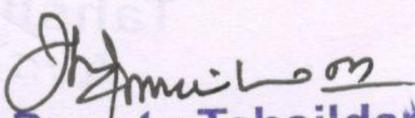

**Tahsildar
Avadi**

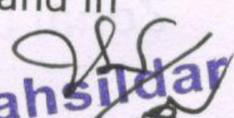
REPORT FILED ON BEHALF OF THE 5th RESPONDENT

I, S.Vijayakumar, son of (Late) Subramaniam aged about 51 years, residing at Tahsildar Quarters, Taluk Office, Avadi, Thiruvallur District do, solemnly affirm and sincerely state as follows:

2. I submit that, I am filling this report on behalf of the 5th respondent and I am the Tahsildar, Avadi Taluk, Thiruvallur District file the report on behalf of the 1st respondent herein and I am well acquainted with the facts of the case from records.
3. It is submitted that, the above case has been SuoMotu registered by this the Hon'ble the National Green Tribunal basis of appeared in the Hindu Tamil Thisai, newspaper, Chennai, Edition, dated 21.12.2020.
4. It is submitted that the Hon'ble National Green Tribunal, Southern Zone, Chennai, in the matter of OA No.06 of 2021 in its order dated 18.04.2023 directed as below:-

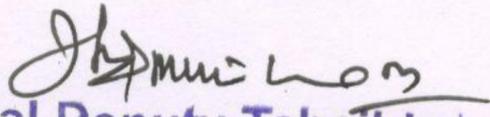
“ 1. The District Collector is directed to file a report about the number of lakes in the Avadi City Municipal Corporation and their extent and the extent encroached..”
5. In continuation of the above direction, the status report had been filed on 12.05.2023 before this Hon'ble Tribunal. Further it is submitted that, enumeration team had been deputed to list out the encroachers in Palaripattu tank and the details of 1071 encroachments were listed out and herewith enclosed. In Sekkadu lake 164 encroachments were listed out and herewith enclosed. In S.F.No 162,164 & 713/1B1 of Paruthipattu Lake 0.91 Hectare land was allotted to TamilNadu Slum clearance Board vide G.O 846 Revenue (நி.மு. 7) Department Dated 26.12.2006. In S.F.No 713/B1 & 716/A of Paruthipattu Lake 1.48 Hectare land was allotted to TamilNadu Slum clearance Board vide G.O 58 Revenue (நி.மு. 5 (2)) Department Dated.21.01.2006. The remaining land in

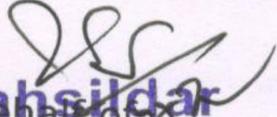

Zonal Deputy Tahsildar
Avadi


Tahsildar
Avadi

Paruthipattu lake has to be surveyed and the encroachments if any should be enumerated. Kovilpathagai, Mittanampalli lakes boundaries are to be demarcated and the encroachments if any should be enumerated. The above exercise will be done before this month end. The encroachers are resisted to give their details for enumeration. However the team of officials are engaged to enumerate the encroachers with fullest efforts.

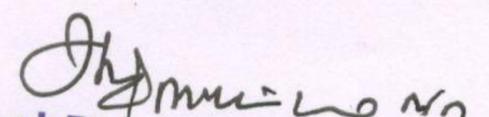
In view of the above, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to accept this report and may be pleased to grant sufficient time to complete the enumeration work and pass orders as this Hon'ble National Green Tribunal may deem fit and proper in the circumstances of the case and thus render justice.


Zonal Deputy Tahsildar
Avadi


On behalf of
5th respondent
Tahsildar
Avadi

VERIFICATION

I, S.Vijayakumar, son of (Late) Subramaniam aged about 51 years, residing at Thasildar Quarters, Taluk Office, Avadi, Thiruvallur District, do verify that the submissions in Paragraphs 1 to 5 are true and correct to the best of my knowledge as per records and I verify the same at Chennai on this 6th day of July, 2023.


Zonal Deputy Tahsildar
Avadi


Tahsildar
Avadi

**BEFORE THE NATIONAL
GREEN TRIBUNAL,
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Application No.06 of 2021

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SUO MOTU

.... Applicant

VERSUS

The Principal Secretary to
Government

Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu and others
.. Respondents

**REPORT FILED BY THE
TAHSILDAR, AVADI TALUK,
TIRUVALLUR DISTRICT ON
BEHALF OF 5TH RESPONDENT.**

GOVERNMENT PLEADER